

Shifting of Plants from Europe

5462. SHRI C. K. CHANDRAPPAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the scheme to shift four entirely export oriented plants from Europe to India is in jeopardy as referred to in the *Times of India* dated the 27th November, 1972; and

(b) if so, the reasons therefor and Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

Alleged irregularities in Temporary recruitment made in State Bank of Bikaner and Jaipur

5463. SHRI MADHUKAR: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 166 on the 24th November, 1972 and state whether the Reserve Bank of India found serious irregularities in the temporary recruitment made in New Delhi Branch of the State Bank of Bikaner and Jaipur?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): The Reserve Bank of India has reported that its scrutiny was confined to allegations of fraud etc. and did not cover matters relating to recruitment.

Foreign Exchange earned from Tourism during the First three years of Fourth Plan

5464. SHRI RAJDEO SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the country has earned Rs. 110 crore worth of foreign exchange from tourism during the first three years of Fourth Plan; and

(b) whether the largest number of tourists were from America or European countries?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) European countries.

Response to setting up Industries in backward areas after announcement of concession

5465. SHRI RAJDEO SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether financial Institutions in the country viz., the Industrial Finance Corporation of India, Industrial Development Bank of India and the Industrial Credit and Investment Corporation of India have announced at the initiative of the Central Government schemes for extending monetary assistance on concessional terms to small and medium scale industries in backward districts and regions of the country;

(b) if so, whether the concessions offered have attracted entrepreneurs to come forward and set up industries in backward districts and areas;

(c) if so, their number, Statewise; and

(d) whether the State Governments have been instructed or asked to complete the other formalities acquiring of land on a priority basis?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) Yes, Sir. The Industrial Finance Corporation of India, the Industrial Development Bank of India and the Industrial Credit and Investment Corporation of India decided in 1970 to extend direct financial assistance on concessional terms for industrial concerns in industrially less developed districts/areas in various States/Union